

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION


No.Estt.(RJS)/19/2018

Date: 31.03.2018

Pursuant to Rule 7 of the Rajasthan Judicial Service Rules, 2010, 156 (142+14*) vacancies in the Senior Civil Judge Cadre are notified for the year 2018-19.

- Note:- 1. *14 Future vacancies are not assigned to any category for the present. However, these vacancies will be assigned as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.
2. Out of above 156 vacancies, promotion to 7 vacancies of the posts of Schedule-II of Senior Civil Judge Cadre and consequential promotion against 24 posts of Schedule-II of District Judge Cadre and 2 consequential promotion against newly created courts will be made with the stipulation that the number of officers so promoted may be increased/decreased consequent upon creation or abolition of such posts.


BY ORDER,


REGISTRAR GENERAL

No.RJS/Estt.B2(i)/04/2018/3248

Date: 31.03.2018

- Copy forwarded to the following for information and necessary action:-
1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
 2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
 3. Registrar (Examination), Rajasthan High Court, Jodhpur.
 4. Registrar (Classification) Rajasthan High Court, Jodhpur/Bench Jaipur with the request to upload the notification on the web-site of Rajasthan High Court.
 5. All District & Sessions Judges with the request to circulate it amongst officers of Civil Judge Cadre in their Judgeship.
 6. Notice Board.


REGISTRAR GENERAL